

SPECIAL BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/9(KB)2024
IN
C.A.(CAA)/218(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	SHREE CEMENT EAST PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. D. N. Sharma, Adv.] For the Petitioner
Ms. Rusha Mitra, Adv.]

ORDER

1. Learned Counsel for the Petitioner present.
2. It is submitted by the learned Counsel Mr. D. N. Sharma appearing for the Petitioner that he has instructions to seek withdrawal of the company petition.
3. The Company Petition is hence **dismissed** as withdrawn and is accordingly disposed of.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**